

DEFENCE ORDNANCE AND CLOTHING
FACTORIES

184. **Shri H. N. Mukerjee:** Will the Minister of Defence be pleased to state:

(a) the amount spent on the Defence Ordnance and Clothing factories from 1947-48 to 1952-53, year by year;

(b) the total number of employees employed by these factories year by year from 1947 to 1953;

(c) the main reasons for the decrease, if any, of the number of employees over the period; and

(d) the main reasons for the increase, if any, in the expenditure over the period?

The Deputy Minister of Defence (Shri Satish Chandra): (a)—

Year	Rs. in lakhs
1947-48 (Post Partition)	249
1948-49	916
1949-50	1532
1950-51	1742
1951-52	3154
1952-53	2092
(b)	
1947	40,524
1948	51,436
1949	57,251
1950	65,645
1951	68,889
1952	70,040
1953	69,641

(c) There has been no decrease, except for a fall in the labour strength by 1,000 (approximately) in 1953. The reason for this is a reduction in certain orders placed on Ordnance Factories by the Army.

(d) Main reasons for increase in expenditure are:—

(i) increased out-turn following the programme to manufacture a larger proportion of

war-like stores within the country.

(ii) expenditure on experimental work carried out in connection with the manufacture of new stores, which previously were imported;

(iii) Opening of new factories and restarting of factories which had been put on a care and maintenance basis earlier.

(iv) Rise in prices of raw materials.

(v) Overhaul and replacement of plant which was subjected to heavy wear during the war.

(vi) Revision of pay scales of labour following the recommendations of the Pay Commission.

BANKING LIQUIDATION INQUIRY
COMMITTEE

185. **Shri S. C. Samanta:** (a) Will the Minister of Finance be pleased to state whether the Banking Liquidation Inquiry Committee's Report has been considered and decisions taken?

(b) If so, what are the decisions taken?

The Deputy Minister of Finance (Shri A. C. Guha): (a) Yes Sir.

(b) The Government have generally accepted the recommendations with modifications found necessary, on examination. The State Governments have been requested to implement recommendations pertaining to them which require administrative action only, while a Bill is proposed to be introduced in Parliament during this session for implementation of recommendations requiring legislation.

GOVERNMENT OFFICIALS' VISIT TO U. K.
AND WESTERN EUROPE

186. **Shri Gopala Rao:** Will the Minister of Finance be pleased to state:

(a) the number, names and designations of Government officials who

visited Western Europe and the United Kingdom during April, May and June, 1953, separately;

(b) the purpose of such visits; and

(c) the total expenditure incurred by Government on each of them?

The Deputy Minister of Finance (Shri A. C. Guha): (a) to (c). The information is being collected and will be laid on the Table of the House as soon as available.

PRECIOUS STONES

187. Pandit M. B. Bhargava: Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) the regions where geological survey has been carried out for emerald and the results thereof; and

(b) the total quantity and value of emerald and other precious stones exported out of India during the years 1950-51, 1951-52 and 1952-53 and the countries to which exported?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) and (b). A statement giving the information required is laid on the Table of the House. [See Appendix II, annexure No. 27]

BERYL

188. Pandit M. B. Bhargava: Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) the places in different States where beryl is produced in India and the quantity and value thereof produced during the years 1950-51, 1951-52 and 1952-53;

(b) the total quantity and value of beryl consumed in India during the aforesaid years by Government and other private agencies;

(c) the purposes for which it was used; and

(d) the total quantity and value of beryl exported out of India during the aforesaid years?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) to (d). It would not be in the public interest to disclose the information requested.

सामुदायिक योजनायें

१८९. श्री बाल्मीकी : क्या रक्षा मंत्री यह बताने की कृपा करेंगे :

(क) राष्ट्रीय सेना छात्र दल के सेना-छात्रों द्वारा कहाँ कहाँ सामुदायिक योजना का कार्य किया गया है;

(ख) कहाँ कहाँ रास्ते बनाए गए हैं;

(ग) वे रास्ते कितने लम्बे हैं; और

(घ) कितनी लम्बी नालियाँ साफ़ की गई हैं ?

The Deputy Minister of Defence (Shri Satish Chandra): (a) to (d). Presumably the hon. Member is referring to the social work carried out recently by the N.C.C. cadets. A list of the work done along with the information asked for regarding roads and drains etc. is laid on the Table of the House. [See Appendix II, annexure No. 28]

DEARNESS ALLOWANCE

190. Shrimati Tarkeshwari Sinha: Will the Minister of Finance be pleased to state what will be the approximate saving to the Central Exchequer by withdrawing the dearness allowance from its officers drawing salaries exceeding Rs. 1,000 per month?

The Deputy Minister of Finance (Shri A. C. Guha): Dearness allowance is being withdrawn in three stages commencing from the 1st June 1953. The approximate saving on this account will be as follows:

Rs. 9.5 lakhs in	1953-55
Rs. 22.0 "	1954-55
Rs. 34.5 "	1955-56
Rs. 38.0	From 1956-67 onwards.